

MOST IMMEDIATE

F. No. A-60011/87/2011-Admn.I(LA)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
\*\*\*

Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

ORDER NO. 31/2013

Subject: Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OMs dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs. 10000/-on Non functional basis with effect from the dates mentioned against their names:-

LEGAL ADVISER SERVICE CADRE		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALA or subsequent DR appointment whichever is later)	Effective date of eligibility
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		[In the scale of JS & LA]
1.	Abdul Aziz, JS&LA (Retired on 31.07.2011)	15.03.1991	19.11.2007
2.	T.N. Tiwari, JS & LA	31.01.1991	19.11.2007
3.	S.K. Mohapatra, JS & LA	27.02.1991	19.11.2007
4.	Ashok Kumar, JS & LA (rtd. on 31.78.11)	07.01.1991	19.11.2007
5.	J.B. Singh, Addl.L.A. (Retired on 31.12.2009)	25.08.1992	18.02.2009
6.	M.A. Khan Yusufi, JS & LA (Retired on 31.12.2011)	31.08.1988	03.01.2006
7.	R. Rajangam, Addl.L.A. (Expired on 04.02.2012)	28.02.1990	15.02.2007

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.

3. This has got the approval of IF Section vide their Dy.No.1388/2012 dated 6.12.2012.

4. This issues with the approval of the Competent Authority.



(Ravindra Kumar)

Deputy Secretary to the Government of India

...2/-

Copy to :-

1. Officers concerned. They are requested to exercise, within one month, their option for fixation of pay either from the date of grant of Non –functional up-gradation or from the date of accrual of next increment in the lower grade. Option once exercised shall be final.
2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi;
3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
4. PPS to CVO/ Director & CPIO / Under Secretaries;
5. Admn. III/ IV Sections/ Vigilance Unit / Cash (LA) Section/ CR Assistant / Hindi Unit (for Hindi version);
6. SSA, NIC Cell, Department of Legal Affairs to upload the same on the web site of this Department;
7. Personal files of the officers concerned;
8. Service Books of the officers concerned;
9. Office orders folder.



(Ravindra Kumar)

Deputy Secretary to the Government of India

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Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
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Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

ORDER NO. 30/2013

**Subject:** Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OM's dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs. 10000/-on Non functional basis with effect from the dates mentioned against their names:-

GOVT. ADVOCATE SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as AGA or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of Sr. Govt. Advocate)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	S. Bhattacharyya, Sr. G.A. (Retired on 31.03.2011)	13.07.1992, CGA	03.01.2006
2.	Dr. T.C. Kaushik, Sr. G.A.	26.03.1996, Addl.GA	03.01.2006
3.	S.S. Sarkar, Addl.G.A.	09.01.1998, Addl.GA	26.10.2006
4.	S.N. Terdal, Addl.G.A.	13.09.1990, DGA	03.01.2006
5.	Pankaj Kapoor, Addl.G.A.	13.11.2003, Addl.GA	21.02.2011

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.

3. This has got the approval of IF Section vide their Dy.No.1388/2012 dated 6.12.2012.

4. This issues with the approval of the Competent Authority.



(Ravindra Kumar)

Deputy Secretary to the Government of India

2/-.....

Copy to :-

1. Officers concerned. They are requested to exercise, within one month, their option for fixation of pay either from the date of grant of Non –functional up-gradation or from the date of accrual of next increment in the lower grade. Option once exercised shall be final.
2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi;
3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
4. PPS to CVO/ Director & CPIO / Under Secretaries;
5. Admn. III/ IV Sections/ Vigilance Unit / Cash (LA) Section/ CR Assistant / Hindi Unit (for Hindi version);
6. SSA, NIC Cell, Department of Legal Affairs to upload the same on the web site of this Department;
7. Personal files of the officers concerned;
8. Service Books of the officers concerned;
9. Office orders folder.



(Ravindra Kumar)

Deputy Secretary to the Government of India



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Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

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Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

**ORDER NO. 32/2013**

**Subject:** Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OMs dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs. 10000/-on Non functional basis with effect from the dates mentioned against their names:-

LAW OFFICER SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALO or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of JS & LO)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	Pawan Sharma, Addl.L.O.	18.12.2000, Addl.GA	19.11.2007
2.	J.T. Sulaxana Rao, Addl.L.O. (Retired on 01.07.2011)	26.06.1992	18.02.2009
3.	A.K. Upadhyay, DLO	17.11.1994	21.02.2011

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.

3. This has got the approval of IF Section vide their Dy.No.1388/2012 dated 6.12.2012.

4. This issues with the approval of the Competent Authority.



(Ravindra Kumar)

Deputy Secretary to the Government of India

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1. Officers concerned. They are requested to exercise, within one month, their option for fixation of pay either from the date of grant of Non –functional up-gradation or from the date of accrual of next increment in the lower grade. Option once exercised shall be final.
2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi;
3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
4. PPS to CVO/ Director & CPIO / Under Secretaries;
5. Admn. III/ IV Sections/ Vigilance Unit / Cash (LA) Section/ CR Assistant / Hindi Unit (for Hindi version);
6. SSA, NIC Cell, Department of Legal Affairs to upload the same on the web site of this Department;
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(Ravindra Kumar)  
Deputy Secretary to the Government of India

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Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

ORDER NO. 34/2013

**Subject:** Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OMs dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011, 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs.8700/- on non functional basis with effect from the dates mentioned against their names:-

(AT THE LEVEL OF DIRECTOR (IN THE GRADE PAY OF ₹ 8700/-))

LEGAL ADVISER SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALA or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of Addl.L.A.)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	A.C. Prakash, Addl.L.A.	16.09.1992	01.07.2006
2.	B.K. Bhargava, Addl.L.A. (Retired on 31.10.2010)	08.08.1997	01.07.2008
3.	R.S. Shukla, Addl.L.A.	27.10.1999	01.07.2010
4.	S.R. Mishra, DLA	16.03.2000	01.07.2011
5.	Zoya Hadke, DLA	08.03.2000	01.07.2011
6.	G.C. Mishra, DLA	18.06.2001	01.07.2012
7.	G.S. Yadav, DLA	15.02.2000	01.07.2011
8.	S.D.B. Chenji, DLA (Ad-hoc)	02.08.2000	01.07.2011
9.	V.K. Singh, DLA (Ad-hoc)	31.10.2000	01.07.2011
10.	G.K. Chakraborty, DLA (Ad-hoc)	19.09.2001	01.07.2012
11.	R.K. Srivastava, DLA (Ad-hoc)	31.08.2001	01.07.2012
12.	Mahesh Tyagi, DLA (Ad-hoc)	28.08.2001	01.07.2012
13.	P.K. Behera, DLA (Ad-hoc)	15.10.2001	01.07.2012

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.

3. This has got the approval of IF Section vide their Dy.No.1388/2012 dated 6.12.2012.

4. This issues with the approval of the Competent Authority.



(Ravindra Kumar)

Deputy Secretary to the Government of India



Copy to :-

1. Officers concerned. They are requested to exercise, within one month, their option for fixation of pay either from the date of grant of Non –functional up-gradation or from the date of accrual of next increment in the lower grade. Option once exercised shall be final.
2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi;
3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
4. PPS to CVO/ Director & CPIO / Under Secretaries;
5. Admn. II/ IV Sections/ Vigilance Unit / Cash (LA) Section/ CR Assistant / Hindi Unit (for Hindi version);
6. SSA, NIC Cell, Department of Legal Affairs to upload the same on the web site of this Department;
7. Personal files of the officers concerned;
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ORDER NO.33/2013

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In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OM's dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011, 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs.8700/- on non functional basis with effect from the dates mentioned against their names:-

LAW OFFICER SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALO or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of Addl.L.O.)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	J.T. Sulaxana Rao, Addl.L.O. (Retired on 01.07.2011)	26.06.1992	01.07.2006
2.	A.K. Upadhyay, DLO (Ad-hoc)	17.11.1994	01.07.2006
3.	S.C. Mishra, DLO (Ad-hoc)	30.03.1999	01.07.2010
4.	Mahendra Khandelwal, ALO	12.07.2001	01.07.2012

- The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.
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3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
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Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

ORDER NO.34/2013

Subject: Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

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LAW ADVISER SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALA or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of D.L.A.)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	E. Sarvana Kumar, ALA (Retired on 31.08.2010)	04.01.2000 as ALA	05.04.2007
2.	M.N. Singh, ALA	13.07.2005 as ALA	25.07.2011
3.	D.K. Behera, ALA	23.02.2006 as ALA	01.07.2012
4.	K.V.R. Jayalakshmi, ALA	04.10.2006 as ALA	01.07.2012
5.	Dr. D.V. Rao, ALA	28.09.2006 as ALA	01.07.2012

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.

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2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi;
3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
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5. Admn. III/ IV Sections/ Vigilance Unit / Cash (LA) Section/ CR Assistant / Hindi Unit (for Hindi version);
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Deputy Secretary to the Government of India



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F. No. A-60011/87/2011-Admn.I(LA)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
\*\*\*

Shastri Bhawan, New Delhi  
Dated 25<sup>th</sup> February, 2013

ORDER NO. 35/2013

Subject: Grant of Non-functional up-gradation to Indian Legal Service (ILS) Officers.

In pursuance of the instructions issued by the Department of Personnel and Training vide their O.M. No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued vide their OMs dated 21.05.2009, dated 25.09.2009, dated 10.06.2010, dated 01.07.2010, dated 04.01.2011, dated 11.07.2011 and dated 26.09.2011, 04.05.2012, 24.08.2012 and dated 10.12.2012, the following officers of Indian Legal Service are hereby granted the up-gradation in PB-4 with Grade Pay of Rs. 7600/- on non functional basis with effect from the dates mentioned against their names:-

LAW OFFICER SERVICE CADRE OF ILS		Date of appointment in the entry grade for NFU (i.e. date of appointment as ALO or subsequent DR appointment whichever is later)	Effective date of eligibility (in the scale of D.L.O.)
S.No.	NAME AND DESIGNATION (S/Shri/Smt.)		
1.	S.C. Mishra, DLO (ad-hoc)	30.03.99, as ALO	05.04.2007

2. The grant of higher scale to the above officers would be governed by the terms and conditions mentioned in Annexure to the Department of Personnel and Training's OM No. AB-14017/64/2008-Estt.(RR) dated 24.04.2009 and further instructions issued by them in this regard from time to time.
3. This has got the approval of IF Section vide their Dy.No.1388/2012 dated 6.12.2012.
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3. PS to MLJ/ PPS to LS /PPS to Additional Secretaries;
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